

>

Title: Papers laid on the Table of the House by members/Ministers.

खान मंत्री (श्री शीश राम ओला) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) कंपनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक- एक प्रती (हिन्दी तथा अंग्रेजी संस्करण):-

(क) (एक) नेशनल एल्युमिनियम कंपनी लिमिटेड, भुवनेश्वर के वर्ष 2006-2007 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) नेशनल एल्युमिनियम कंपनी लिमिटेड, भुवनेश्वर का वर्ष 2006-2007 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT 8173/2008)

(ख) (एक) मिनरल एक्सप्लोरेशन कार्पोरेशन लिमिटेड, नागपुर के वर्ष 2006-2007 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) मिनरल एक्सप्लोरेशन कार्पोरेशन लिमिटेड, नागपुर का वर्ष 2006-2007 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT 8174/2008)

(ग) (एक) भारत गोल्ड माइन्स लिमिटेड, कोलार गोल्ड फील्ड के वर्ष 2006-2007 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) भारत गोल्ड माइन्स लिमिटेड, कोलार गोल्ड फील्ड का वर्ष 2006-2007 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT 8175/2008)

(घ) (एक) हिन्दुस्तान कॉपर लिमिटेड, कोलकाता के वर्ष 2006-2007 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) हिन्दुस्तान कॉपर लिमिटेड, कोलकाता का वर्ष 2006-2007 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाले चार विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 8176/2008)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, I beg to lay on the Table –

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Mass Communication, New Delhi, for the year 2005-2006.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8177/2008)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute

of Mass Communication, New Delhi, for the year 2006-2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 8178/2008)

(5) A copy of the Prasar Bharati (Broadcasting Corporation of India) Investment of Moneys Rules, 2007 (Hindi and English versions) published in Notification No. G.S.R.284 in Gazette of India dated the 22nd December, 2007 under sub-section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.

(Placed in Library, See No. LT 8179/2008)

(6) A copy of the Notification No. S.O.281 (E) (Hindi and English versions) published in Gazette of India dated the 8th February, 2008 notifying the sporting events mentioned therein as the events of national importance, issued under sub-section (1) of section (2) of the Sports Broadcasting Signals (Mandatory Sharing with Prasar Bharati) Rules, 2007.

(Placed in Library, See No. LT 8180/2008)

श्री माणिकराव होडल्या गावित (नन्दुरबार): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) राजभाषा अधिनियम, 1963 की धारा 8 की उपधारा (2) के अंतर्गत राजभाषा (संघ के शासकीय प्रयोजनों में प्रयोग) संशोधन नियम, 2007 जो 11 अगस्त, 2007 के भारत के राजपत्र में अधिसूचना संख्या सा.का.ि.न. 162 में प्रकाशित हुए थे, की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 8181/2008)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, I beg to lay on the Table -

(1) A copy of the Annual Accounts (Hindi and English versions) of the National Human Rights Commission, New Delhi, for the year 2006-2007, together with Audit Report thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8182/2008)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): Sir, I beg to lay on the Table -

(1) (i) A copy of the Annual Report (Hindi and English versions) of the State Mission Authority, Nagaland, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the State Mission Authority, Nagaland, for the year 2006-2007.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8183/2008)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan of the U.P. Education for All Project Board, Lucknow, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan of the U.P. Education for All Project Board, Lucknow, for the year 2006-2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 8184/2008)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2006-2007, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2006-2007.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 8185/2008)

(7) A copy of the Statement (Hindi and English versions) showing reasons for delay in laying the Annual Report and Audited Accounts* of the Central Tibetan Schools Administration, Delhi, for the year 2006-2007.

(Placed in Library, See No. LT 8186/2008)

* Annual Report and Audited Accounts were laid on the Table on 4.3.2008

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Sir, I beg to lay on the Table a copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:-

(1) Report of the Comptroller and Auditor General of India – Union Government (No. PA 6 of 2008) (Indirect Taxes-

Central Excise, Service Tax and Customs) – (Performance Audit) for the year ended the March, 2007.

(Placed in Library, See No. LT 8187/2008)

(2) Report of the Comptroller and Auditor General of India – Union Government (No. CA 7 of 2008) (Indirect Taxes- Central Excise, Service Tax and Customs) – (Compliance Audit) for the year ended the March, 2007.

(Placed in Library, See No. LT 8188/2008)

(3) Report of the Comptroller and Auditor General of India – Union Government (No. PA 7 of 2008) (Direct Taxes) – (Performance Audit) for the year ended the March, 2007.

(Placed in Library, See No. LT 8189/2008)

(4) Report of the Comptroller and Auditor General of India – Union Government (No. CA 8 of 2008) (Direct Taxes) for the year ended the March, 2007.

(Placed in Library, See No. LT 8190/2008)

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL POLICY AND PROMOTION, MINISTRY OF COMMERCE AND INDUSTRY (SHRI ASHWANI KUMAR): Sir, I beg to lay on the Table –

(1) A copy of the Notification No. S.O.246(E) (Hindi and English versions) published in Gazette of India dated the 5th February, 2008 making certain amendments in Notification No. S.O.477(E) dated the 25th July, 1991 issued under section 29B of the Industries (Development and Regulation) Act, 1951.

(Placed in Library, See No. LT 8191/2008)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Productivity Council, New Delhi, for the year 2006-2007 alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Productivity Council, New Delhi, for the year 2006-2007.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 8192/2008)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, I beg to lay on the Table -

(1) A copy of the Annual Accounts (Hindi and English versions) of the Pondicherry University, Pondecherry, for the year 2006-2007 together with Audit Report thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8193/2008)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Banaras Hindu University, Varanasi, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Banaras Hindu University, Varanasi, for the year 2006-2007.

(Placed in Library, See No. LT 8194/2008)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Pondicherry University, Pondicherry, for the year 2006-2007.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pondicherry University, Pondicherry, for the year 2006-2007.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 8195/2008)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Mizoram University, Aizawl, for the year 2006-2007.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mizoram University, Aizawl, for the year 2006-2007.

(Placed in Library, See No. LT 8196/2008)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 2006-2007.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aligarh Muslim University, Aligarh, for the year 2006-2007.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 8197/2008)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the year 2006-2007.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jamia Millia Islamia, New Delhi, for the year 2006-2007.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(11) A copy of the Annual Accounts (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the year 2006-2007 together with Audit Report thereon.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 8198/2008)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Manipur University, Imphal, for the year 2006-2007.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Manipur University, Imphal, for the year 2006-2007.

(Placed in Library, See No. LT 8199/2008)

(14) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha, New Delhi, for the year 2006-2007 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 8200/2008)

(15) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Audited Accounts of Aligarh Muslim University, for the year 2006-2007 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 8201/2008)
